Central Administrative Tribunal Principal Bench, Delhi.

No. R.A. 137/90 in OA 577 of 1986

Satya Paul Rajput

Applicant

Vs.

Union of India & Others

Respondents

A Review Application has been filed by Shri Satya Paul Rajput, applicant in OA No. 577/86, for reviewing the orders passed by this Tribunal on 9.8.1990 on the grounds that the respondents had failed to point out the date from which the vacancies of Junior Accounts Officer subsequently filled inhad fallen vacant and that the DPC could not have declared the applicant unfit even for ad hoc promotion, if the D.P.C. did not consider the adverse entries in the A.C.R. for the year 1981-82 and the respondents not explaining the reasons for writing the A.C.R. late.

We do not find any error apparent on the face of the record and the present R.A. is only an application for reconsidering the whole case again which has already been considered fully and orders, after considering full facts of the case, passed. We see no reason to allow the application as there is neither error apparent on the fact of record nor any point has been brought in which could not be discussed earlier. In the circumstances, the R.A. is rejected.

(B.C. Mathur)

Vice-Chairman